

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 112/9/HDB/2020 ✓
NAME OF THE COMPANY	RVR Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Lakshmi Narasimha Constructions
NAME OF THE RESPONDENT(S)	RVR Projects Pvt Ltd
UNDER SECTION	9 OF IBC ✓

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

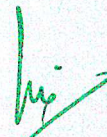
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Keerthi Kiran Kota	Advocate	Keerthi.kirankota@gmail.com 9676049485	KBGA

ORDER

Counsel for the Petitioner absent and no representation. Put up the matter on 05.03.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL

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